

Declaration of Assets and Liabilities

Year-2025-26

I, **Jitendra Kumar** Son of **Kailash Prasad singh**, aged 46 yrs, belonging to **Bihar Vidhan Sabha Secretariat Service** and presently working as **Office Attendant in Bihar Vidhan Sabha, Patna** give herein below the details of the assets (immovable, movable, bank balance etc.) of myself, my spouse and dependants.*

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name Nutti Patel	Dependant-1 Name Shalini Patel	Dependant-2 Name	Dependant-3 Name
(i)	Cash	Rs. 5000/-	Rs. 12000/-	Rs. 6000/-	-----	-----
(ii)	Deposits in Banks, financial Institution and Non- Banking Financial Companies	S.B.I-Saving A/C-50,000/=00	Allahabad Bank-Saving A/C-4,80,000/=00	Allahabad Bank-Saving A/C-80,000/=00	-----	-----
(iii)	Bonds, Debentures and Shares in Companies,	-----	-----	-----	-----	-----
(iv)	Other Financial Institutions, NSS, Postal Saving, LIC Policies, etc	-----	-----	-----	-----	-----
(v)	Motor Vehicles (details of make, etc)	Two Wheeler Activa Scooty	-----	-----	-----	-----
(vi)	Jewellery (details of weight and value)	Gold-10 gm	Gold-50 gm Silver-100 gm	Gold-20 gm	-----	-----
(vii)	Other assets, such as values of claims/ interests	Home Appliances Rs.-70,000/=	-----	-----	-----	-----

Note :- Value of Bond/ shares/ debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

*. Dependant here means a person substantially dependant on the income of the employee.

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B. Detail of Immovable assets.

(Note :- Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

Sr. No.	Description	Self	Spouse Name Nuti Patel	Dependant - 1 Name Shalini Patel	Dependant-2 Name	Dependant-3 Name
(i)	Agricultural Land- Location (s)- Survey Number (s)- Extent (Total Measurement)- Current market value	-----	-----	-----	-----	-----
(ii)	Non-Agricultural Land- Location (s)- Survey Number (s)- Measurement- Current market value	-----	Circle-Parsa, (Patna) Rakawa-680Sqft.	-----	-----	-----
(iii)	Buildings (Commercial and residential)Location (s)- Survey/door number(s)- Extent (Total measurement)- Current market value	-----	-----	-----	-----	-----
(iv)	House/Apartments, etc- Location(s)- Survey/door number Extent (Total measurement)- Current market value	-----	-----	-----	-----	-----
(v)	Others (such as interest in property)	Hindu Undivided Family (HUF)	-----	-----	-----	-----

(2) I give herein below the details my liabilities/ over dues to public financial institutions and government dues :-
[Note : Please give separate details for each item]

Sr.No	Description	Name & Address of Bank/ Financial Institutions (s)/ Department (s)	Amount outstanding as on _____
(a)	(i) Loans from Banks	-----	-----
	(ii) Loans form Financial Institutions	-----	-----
	(iii) Government Dues :		
	(a) dues to departments dealing with government accommodation	-----	-----
	(b) dues to department dealing with supply of water	-----	-----
	(c) dues to departments dealing with supply of electricity	-----	-----

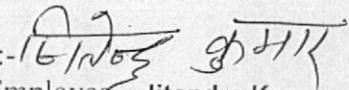
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	(d) dues to departments dealing with telephones	-----	-----
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	-----	-----
	(f) Other dues, if any	-----	-----
(b)	(i) Income Tax including surcharge (also indicate the assessment year upto which income tax return filed. Give also Permanent Account Number (PAN))	PAN-BXBPK0587K	-----
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	-----	-----
	(iii) Sales Tax [Only in case of proprietary business]	-----	-----
	(iv) Property Tax	-----	-----

C. PERSONAL DETAIL :

- i) GPF/CPF/PRAN NO :-
- ii) Gender :- (M/F)
- iii) Date of Birth :- (DD/MM/YYYY)
- iv) Class/Group :- (A/B/C)
- v) Cadre - :-
(Full Name e.g., B.A.S. Bihar Administrative Service.
B.S.S. Bihar Secretariat Service etc.)
- vi) Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature :- 
Name of Employee:- Jitendra Kumar
Designation:- Office Attendant , Bihar Vidhan Sabha, Patna.
Department :- Bihar Vidhan Sabha Secretariat, Patna

Place :- Patna

Date :- 13.02.2026

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.